

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2598**

**ANSWERED ON 24/03/2025**

**AFFORDABLE AND SAFE HOUSING FOR WOMEN**

**2598. SHRI SATNAM SINGH SANDHU:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the steps Government is taking to ensure affordable and safe housing for women in urban areas of the country;
- (b) the details of measures being taken to ensure women's safety in urban public spaces, including transportation and public parks; and
- (c) the details of beneficiaries of women-owned households under the urban component of the Pradhan Mantri Awas Yojana (PMAY), State-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs) including affordable and safe housing for women and measures for ensuring women's safety in public spaces including transportation and public parks. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country.

PMAY-U is a demand driven scheme. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution including allotment of completed houses are done by States/UTs. As on 17.03.2025, a total of 118.64 lakh houses have been sanctioned under the scheme since inception, out of which 112.73 lakh have been grounded, of which 91.50 lakh are completed/delivered to the beneficiaries. The remaining houses are at different stages of construction. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

There has been a substantial improvement in ease of living and safety of beneficiaries especially women in an all weathered pucca house constructed under PMAY-U in the country. Access to pucca houses have significantly improved the living standard of the beneficiaries including dignified and safe housing for women.

As per the Scheme Guidelines of PMAY-U, the houses constructed/acquired with Central Assistance under the Mission should be preferably in the name of the female head of the household or in the joint name of the male head of the household and his wife. As on date approx. 90 lakh PMAY-U houses are in the name of women either solely or jointly. The State/UT-wise details of beneficiaries of women-owned households under PMAY-U is at Annexure.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country for 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As per the scheme guidelines of PMAY-U 2.0, preference under the scheme is given to Widows, single women, Persons with Disabilities, Senior Citizens, Transgenders, persons belonging to Scheduled Castes/Scheduled Tribes, Minorities and other weaker and vulnerable sections of the society.

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**State/UT-wise details of beneficiaries of women-owned households under PMAY-U**

S. No.		State/UT	No. of Women Beneficiaries
1	States	Andhra Pradesh	20,39,855
2		Bihar	2,30,584
3		Chhattisgarh	2,52,328
4		Goa	2,686
5		Gujarat	8,48,405
6		Haryana	1,00,401
7		Himachal Pradesh	11,628
8		Jharkhand	1,77,164
9		Karnataka	4,52,539
10		Kerala	1,52,735
11		Madhya Pradesh	8,25,369
12		Maharashtra	9,99,853
13		Odisha	1,63,673
14		Punjab	97,581
15		Rajasthan	2,57,364
16		Tamil Nadu	5,00,000
17		Telangana	1,35,986
18		Uttar Pradesh	7,68,307
19		Uttarakhand	52,987
20		West Bengal	5,22,690
<b>Sub-total (States)</b>			<b>85,92,135</b>
21	North East States	Arunachal Pradesh	6,710
22		Assam	1,30,390
23		Manipur	49,574
24		Meghalaya	4,433
25		Mizoram	30,775
26		Nagaland	28,017
27		Sikkim	179
28		Tripura	74,791
<b>Sub-total (NE States)</b>			<b>3,24,869</b>
29	Union Territories	A&N Islands	197
30		Chandigarh	1,157
31		D&NH and D&D	2,648
32		Delhi	28,160
33		J&K	34,566
34		Ladakh	692
35		Lakshadweep	-
36		Puducherry	14,697
<b>Sub-total (UTs)</b>			<b>82,117</b>